

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 114/05/2019 O.A./260/20/2018

M.A./260/116/2018 K L SAMAL

-V/S-

NAVODAYA VIDYALAYA SAMITI ITEM NO:39 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the respondents. He submitted a copy of the order dated 15.03.18 by which the representation of the applicant was considered and the applicant was retained at JNV, Balasore, in this O.A. the earlier order dated 27.12.17 (A/2) by which the applicant was transferred to Boudh. The copy of order dated 15.03.2018 filed by the respondents' counsel is taken on record. In view of the latest order dated 15.03.18, respondents' counsel submits that the grievance of the applicant has been addressed. Since there is none for the applicant, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>